The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) No.

(b) and (c). Do not arise.

आदिम जातीय विकास खंड

4199. श्री रतन लाल : क्या योजना तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) विभिन्न राज्यों में कितने आदिम जातीय विकास खण्ड हैं तथा उन पर अब तक कितनी राशि खर्च की गई है;

(ख) चौथी पंचवर्षीय योजना के पहले वर्ष में कितने आदिम जातीय विकास खण्ड खोलने का विचार है; और

(ग) अधिक अन्न उपजाने के लिये इन खण्डों में कौन कौन-सी प्रमुख योजनायें क्रियान्वित की जा रही हैं ?

समाज कल्याण विभाग में उपमंत्री (श्रीमती चन्द्रशेखर) : (क) (1) खोले गये खण्डों की संख्या—458 ।

(2) पिछड़े वर्ग क्षेत्र के अन्तर्गत नियत की गई अतिरिक्त राशियों में से 1964-65 के अन्त तक 1356.46 लाख रुपये खर्च किये गये हैं ।

(ख) 40 खण्ड ।

(ग) प्रमुख योजनायें निम्नलिखित हैं :–

(1) सुधरे बीजों का वितरण ।

(2) उर्वरक तथा खाद का वितरण ।

(3) सुधरे औजारों का वितरण ।

(4) कृषि सम्बन्धी प्रदर्शन ।

(5) रसायनिक कीट नाशकों का वितरण ।

(6) कूड़ा खाद के लिये गड्ढे खोदना ।

(7) छोटी सिंचाई योजनायें ।

(8) भूमिउद्धार तथा सुधार ।

Employees in the Directorate of Enforcement

4200. **Shri Basappa:**
Shrimati Savitri Nigam:
Shri M. L. Dwivedi:
Shri Bhagwat Jha Azad:

Will the Minister of Finance be pleased to state:

(a) whether promotions and confirmations of the employees in the Directorate of Enforcement are done according to seniority;

(b) whether any such general seniority list of all the staff in the Directorate is being maintained;

(c) whether it is a fact that recently some members of the staff of Madras Regional Office of the Directorate were confirmed;

(d) if so, whether the same was done strictly according to the seniority; and

(e) whether any Departmental Promotion Committee is being formed to review the past decisions?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Promotions and confirmation in the Directorate of Enforcement are made with due regard to seniority and merit and in accordance with the general instructions on this subject issued by the Ministry of Home Affairs;

(b) Seniority lists are maintained for different grades in the Directorate, and these are reviewed from time to time;

(c) Yes;

(d) The confirmations were made in accordance with the principles prescribed by the Home Ministry as aforesaid;

(e) A Departmental Promotion Committee has been asked to review certain promotions and confirmations made in the past. If any irregularity is detected, Government will no doubt take necessary action.